

GOVERNMENT OF INDIA
DEPARTMENT OF ATOMIC ENERGY
LOK SABHA
UNSTARRED QUESTION NO.4115
TO BE ANSWERED ON 23.12.2015

AGREEMENT WITH IAEA

4115. SHRI NISHIKANT DUBEY:

Will the PRIME MINISTER be pleased to state:

- (a) whether the Government has signed any Memorandum of Understanding (MoU) for nuclear energy/nuclear power plants with the International Atomic Energy Agency (IAEA) in the recent past; and
- (b) if so, the details thereof?

ANSWER

THE MINISTER OF STATE FOR PERSONNEL, PUBLIC GRIEVANCES & PENSIONS AND PRIME MINISTER'S OFFICE (DR. JITENDRA SINGH):

- (a) & (b) India has recently signed the following bilateral documents with the International Atomic Energy Agency (IAEA) relating the peaceful uses of civil nuclear energy:
- (i) Agreement between the Government of India and the IAEA for the Application of Safeguards to Civilian Nuclear Facilities, signed on 02.02.2009 and entered into force with effect from 11.05.2009.
 - (ii) Practical Arrangements between the Global Centre for Nuclear Energy Partnership of the Department of Atomic Energy, India and the International Atomic Energy Agency, signed on 22.03.2012.
 - (iii) Protocol Additional to the Agreement between the Government of India and the IAEA for the Application of Safeguards to Civilian Nuclear Facilities, signed on 15.05.2009 and entered into force with effect from 25.07.2014.
